

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO. 120/2008

Sub: Petition for seeking permission to introduce additional contracts.

.Date of hearing : 28.5.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Indian Energy Exchange Ltd.New Delhi

Parties present : Shri M.G.Ramachandran, Advocate,  
Shri Rajesh Mediratha, IEXL  
Shri Jayant Deo, IEXL  
Shri Bikram Singh, IEXL  
Shri S.C.Saxena, NLDC  
Shri R.D.Jain, Mittal Processors Pvt. .Ltd., Panipat

The petitioner, Indian Energy Exchange Ltd. has sought approval for week-ahead/month-ahead and other long-term contract (transactions) in terms of the statement of reasons dated 18.1.2007 in Petition No. 155/2006 read with order dated 31.8.2007.

2. The petitioner vide its affidavit dated 22.5.2009 has filed the revised rules, bye-laws, including business rules for the Commission's approval. It was observed that because of paucity of time, the documents could not be examined and accordingly, more time was needed to examine the revised rules, bye laws, including business rules. Hearing on the matter was adjourned for two weeks.

3. The petition shall be re-notified on 16.6.2009.

sd/-  
(K.S.Dhingra)  
Chief (Law)